

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.05.2016 to 15.05.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.10,16,354/- + interest	2.5.2016	One year
2	Rs.24,55,566/- + int.	5.5.2016	Six months
3	Rs.50,92,849.49ps. + interest	5.5.2016	One year
4	Rs.2,87,221.77ps + interest	05.5.2016	Six months
5	Rs.1,49,692.22ps. + interest	6.5.2016	Six months
6	Rs.88,10,000/- + interest	7.5.2016	Six months
7	Rs.69,093.23ps. + interest	08.05.2016	One year
8	Rs.1,38,560/- + interest	11.5.2016	One year
9	Rs.55,39,013.07ps + interest	13.5.2016	One year

Dated: 16.04.2016

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(P.S.N/MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India